

(iii) (a) Forty-eighth Annual Report and Accounts of the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1029/18/24]

(iv) (a) Annual Report and Accounts of the Grid Controller of India Limited (erstwhile POSOCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1028/18/24]

Report and Accounts (2023-24) of the Coir Board, Kochi, Kerala and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-Section (1) of Section 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:-

(a) Seventieth Annual Report of the Coir Board, Kochi, Kerala for the year 2023-24.

(b) Annual Accounts of the Coir Board, Kochi, Kerala, for the year 2023-24, and the Audit Report thereon.

(c) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1033/18/24]

I. Notifications of the Ministry of Mines

II. Reports and Accounts (2023-24) of NALCO, Bhubaneswar, Odisha: HCL, Kolkata, West Bengal and related papers

खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i). A copy each of the following Notifications of the Ministry of Mines, under